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RESUME OF WORK DONE BY LOK SABHA

**TENTH LOK SABHA
FOURTH SESSION, 1992**

LOK SABHA SECRETARIAT • NEW DELHI
September, 1992/Bhadra, 1914 (Saka)

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—FOURTH SESSION)

(8th July to 20th August, 1992)



**LOK SABHA SECRETARIAT
NEW DELHI**

September, 1992/Bhadra, 1914 (Saka)

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PREFACE

This publication contains a brief resume of work done by Tenth Lok Sabha during the 4th Session *i.e.* from 8 July to 20 August, 1992.

NEW DELHI;
September, 1992

Bhadra, 1914 (Saka)

C. K. JAIN,
Secretary-General.

CONTENTS

	PAGE
1. DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Private Members' Bills	11
3. CALLING ATTENTION	17
4. DIVISIONS	18
5. FINANCIAL BUSINESS	
(i) Railway Budget	19
(ii) General Budget	19
(iii) Budget in respect of Jammu and Kashmir	20
6. LEAVE OF ABSENCE	21
7. MOTIONS	
(i) Motion of No-Confidence in the Council of Ministers	22
(ii) Motions under Rules 191 and 342	23
8. OATH OR AFFIRMATION	24
9. OBITUARY REFERENCES	25
10. PANEL OF CHAIRMEN	26
11. PAPERS LAID ON THE TABLE	27
12. PERSONAL EXPLANATION UNDER RULE 357	28
13. PETITIONS	29
14. QUESTIONS	
(i) Starred	30
(ii) Short Notice	30
(iii) Unstarred	30
(iv) Half-an-Hour Discussion arising out of answers to questions	31
15. RESOLUTIONS	
(i) Resolution placed before the House by the Speaker	32
(ii) Statutory Resolutions	33
(iii) Private Members' Resolutions	34
16. SHORT DURATION DISCUSSIONS (Rule 193)	35
17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References	36
18. SITTINGS OF LOK SABHA	39

	PAGE
19. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372	40
(ii) Matters under Rule 377	46
Position regarding receipt of replies from Ministers concerned (as on 25.9.1992)	
(iii) Statement showing time spent on disorderly scene/interrup- tions in the House during Fourth Session	47
(iv) Statement indicating matters raised after Question Hour and before taking the listed business and time taken thereon	49
20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	50

1. DURATION OF SESSION

Date of Commencement.....	8 July, 1992
Date of adjournment <i>sine die</i>	*20 August, 1992
Date of Prorogation.....	25 August, 1992
Total number of days of Session.....	44 days
Number of actual sittings.....	31 days
Number of hours of sittings	163 hours 54 minutes

* The session was originally to conclude on Wednesday, the 12th August, 1992. On the recommendations of BAC House agreed to sit on 17, 18, 19 & 20 August, 1992 for transaction of urgent items of Government and other business.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Jammu and Kashmir State Legislature (Delegation of Powers) Bill, 1992.	8.7.92	—	14.7.92	3 41	6	—	Passed
£2.	The Foreign Trade (Development and Regulation) Bill, 1992	3.4.92	—	8.7.92	2 32	15	7	Passed, amended as
				20.7.92	(Consideration and passing)			(Consideration and passing)

3.	The Constitution (Seventy-first Amendment) Bill, 1990 (Amendment of articles 81, 82, 170 and 327), as passed by Raja Sabha	— 4.5.92 (Earlier Session)	9.7.92 (Motion for extension of time for presentation of the Report of Select Committee)	0 01	—	A motion for extension of the time for presentation of the Report of Select Committee upto the last day of the winter Session, 1992, adopted.
4.	The Constitution (Seventy-second Amendment) Bill, 1991, (Insertion of new part IX and addition of Eleventh Schedule)	12.9.91 (Earlier Session)	14.7.92 (Presentation of Report of Joint Committee)	0 01	—	Report of Joint Committee presented
5.	The Constitution (Seventy-third Amendment) Bill, 1991 (Insertion of new part IXA and addition of Twelfth Schedule)	16.9.91 (Earlier Session)	14.7.92 (Presentation of Report of Joint Committee)	0 01	—	Report of Joint Committee presented

ΣThe motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Foreign Trade (Development and Regulation) Ordinance, 1992 (No. 11 of 1992)

1	2	3	4	5	6	7	8	9
6.	The Constitution (Seventy-seventh Amendment) Bill, 1992 (Amendment of article 323B)	14.7.92	—	—	—	—	—	Pending
7.	The Inland Waterways Authority of India (Amendment) Bill, 1992	14.7.92	—	—	—	—	—	Pending
8.	The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1992	14.7.92	—	19.8.92 (Consideration and passing)	2 46	5	—	Passed
9.	The Capital issues (Control) Repeal Bill, 1992	14.7.92	—	5.8.92 (Consideration and passing)	0 04 2 47	5	—	Passed
10.	The Copyright Cess Bill, 1992.	16.7.92	—	—	—	—	—	Pending
11.	The Copyright (Second Amendment) Bill, 1992.	16.7.92	—	19.8.92 (Motion for reference of the Bill to a Joint Committee)	0 01	—	—	Motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the first week of the Winter Session, 1992, adopted.

12.	The Bhopal Gas Leak Disaster (Processing of Claims) Amendment Bill, 1992.	24.4.92 (Earlier Session)	—	20.7.92 (Consideration and passing)	2	12	6	—	Passed
13.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1992, as passed by Rajya Sabha	—	21.7.92	—	—	—	13	—	Pending
14.	The Indian Ports (Amendment) Bill, 1991, as passed by Rajya Sabha	—	5.12.91 (Earlier Session)	21.7.92 (Consideration and passing)	1	13	5	2	Passed, as amended.
15.	The National Waterway (Kollam-Kottapuram stretch of West Coast Canal and Champakara and Udyogmandal Canals) Bill, 1992.	28.2.92 (Earlier Session)	—	21.7.92 (Consideration and passing)	1	43	16	—	Passed
16.	The Indo-Tibetan Border Police Force Bill, 1992, as passed by Rajya Sabha.	—	27.7.92	18.8.92 (Consideration and passing)	1	23	—	—	Passed

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Capital issues (Control) Repeal ordinance, 1992 (No. 9 of 1992)

1	2	3	4	5	6	7	8	9
17.	The Rehabilitation Council of India Bill, 1992, as passed by Raja Sabha	—	27.7.92	20.8.92 (Consideration and passing)	0 35	1	—	Passed
18.	The Coal Mines (Nationalisation) Amendment Bill, 1992, as passed by Raja Sabha	—	27.7.92	—	—	4	—	Pending
@19.	The Foreign Exchange Conservation (Travel) Tax Abolition Bill, 1992	3.8.92	—	11.8.92 (Consideration and passing)	1 40	2	—	Passed
20.	The Plantations Labour (Amendment) Bill, 1992, as passed by Raja Sabha	—	4.8.92	—	—	—	—	Pending
21.	The Central Agricultural University Bill, 1992	7.8.92	—	—	—	—	—	Pending
22.	The Appropriation (Railways) No. 3 Bill, 1992	10.8.92	—	10.8.92 (Consideration and passing)	0 03	—	—	Passed
23.	The Appropriation (Railways) No. 4 Bill, 1992	10.8.92	—	10.8.92 (Consideration and passing)	0 03	—	—	Passed

24.	The Jammu and Kashmir Appropriation (No. 2) Bill, 1992	11.8.92	—	11.8.92 (Consideration and passing)	0	02	—	—	Passed
25.	The Special Court (Trial of Offences Relating to Transactions in Securities) Bill, 1992	11.8.92	—	12.8.92 (Consideration and passing)	0	46	8	—	Passed
26.	The Appropriation (No. 3) Bill, 1992	12.8.92	—	12.8.92 (Consideration and passing)	0	02	—	—	Passed
27.	The Appropriation (No. 4) Bill, 1992	12.8.92	—	12.8.92 (Consideration and passing)	0	03	—	—	Passed
28.	The National Environment Tribunal Bill, 1992	18.8.92	—	—	—	—	—	—	Pending
29.	The Army (Amendment) Bill, 1992	24.4.92 (Earlier Session)	—	18.8.92 (Consideration and passing)	3	10	23	—	Passed

@ The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Foreign Exchange Conservation (Travel) Tax Abolition Ordinance, 1992 (No. 8 of 1992)

1	2	3	4	5	6	7	8	9
30.	The Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991.	12.9.91 (Earlier Session)	—	19.8.92 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 01	—	—	A motion for further extension of time for presentation of the Report of the Joint Committee upto the end of the Winter Session, 1992, adopted.
31.	The National Highways (Amendment) Bill, 1992	27.2.92 (Earlier Session)	—	19.8.92 20.8.92 (Consideration and passing)	1 51	6	—	Passed
†32.	The Constitution (Seventy-eighth Amendment) Bill, 1992 (Amendment of Eighth Schedule)	20.8.92	—	20.8.92 (Consideration and passing)	0 43	1	1	Passed, as amended
33.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1992	20.8.92	—	20.8.92 (Consideration and adjournment of Debate)	1 25	—	—	Debate adjourned till the next session.

34.	The passport (Amendment) Bill, 1992	20.8.92	—	—	—	—	—	Pending
35.	The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Bill, 1992	8.5.92 (Earlier Session)	—	20.8.92 (Consideration and passing)	2	06	150	Passed

† The short title of the Bill was changed to the Constitution (Seventy-first Amendment) Bill, 1992 by Lok Sabha through an amendment to clause 1.

SUMMARY

1. Bills pending at the end of the last session	22
2. Bills introduced	19
3. Bills opposed at introduction stage.....	1
4. Bills passed by Rajya Sabha and laid on the Table	5
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	1
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	20
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed.....	Nil
11. Motions for adjournment of debate on the Bills adopted.....	1
12. Bills referred to Select Committee.....	Nil
13. Bills referred to Joint Committee	1
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee.....	2
16. Bills originating in and referred to a Joint Commit- tee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17. Bills pending at the end of the Fourth Session of Tenth Lok Sabha <i>vide</i> Para No. 1321 of Lok Sabha Bulletin-Part II dated 27.8.92	26

(ii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Working Children Welfare Bill, 1992 by Shrimati Basava Rajeswari.	7-8-1992	—	—	—	—	—	Pending
2.	The Prevention of Influx of Foreign Nationals in the Country Bill, 1992 by Shrimati Basava Rajeswari.	7-8-1992	—	—	—	—	—	Pending
3.	The Small Family Norm (Promotion and Motivation) Bill, 1992 by Shri R. Surender Reddy.	7-8-1992	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
4.	The Constitution (Amendment) Bill, 1992 (Amendment of article 371) by Shri Dileepbhai Sanghani.	7-8-1992	—	—	—	—	—	Pending
5.	The Parliament (Quorum of House) Bill, 1992 by Shri Dileepbhai Sanghani.	7-8-1992	—	—	—	—	—	Pending
6.	The Universities and Colleges (Reservation of Vacancies in Posts for Scheduled Castes and Scheduled Tribes) Bill, 1992 by Shri Mohan Singh (Deoria), M.P.	7-8-1992	—	—	—	—	—	Pending
7.	The Constitution (Amendment) Bill, 1992 (Insertion of new article 330A, etc.) by Shri Mohan Singh (Deoria).	7-8-1992	—	—	—	—	—	Pending
8.	The Representation of the People (Amendment) Bill, 1992 (Insertion of new Part IVA) by Shri Chitta Basu.	7-8-1992	—	—	—	—	—	Pending

9.	The Constitution (Amendment) Bill, 1992 (<i>Amendment of article 22</i>) by Shri Chitta Basu.	7-8-1992	—	—	—	—	—	Pending
10.	The Personal Liberties (Protection) Bill, 1992 by Shri Chitta Basu.	7-8-1992	—	—	—	—	—	Pending
11.	The Constitution (Amendment) Bill, 1992 (<i>Amendment of article 124, etc.</i>) by Shri R. Surender Reddy.	7-8-1992	—	—	—	—	—	Pending
12.	The Constitution (Amendment) Bill, 1992 (<i>Insertion of new articles 330A and 330B, etc.</i>) by Shri K.P. Reddaiah Yadav.	7-8-1992	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 1992 (<i>Insertion of new article 31, etc.</i>) by Shri Bhagwan Shankar Rawat.	7-8-1992	—	—	—	—	—	Pending
14.	The Constitution (Amendment) Bill, 1992 (<i>Insertion of new article 46A</i>) by Shri Syed Shahabuddin.	7-8-1992	—	—	—	—	—	Pending
15.	The Promotion of Secularism Bill, 1992 by Shri Syed Shahabuddin.	7-8-1992	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
16.	The Constituent Assembly Bill, 1992 by Shri Mohan Singh (Deoria).	7-8-1992	—	—	H. M. —	—	—	Pending
17.	The Marriage with Foreign Nationals (Regulations and Registration) Bill, 1992 by Shri Syed Shahabuddin.	7-8-1992	—	—	—	—	—	Pending
18.	The Indian Nationals Abroad (Representation in Parliament) Bill, 1992 by Shri Syed Shahabuddin.	7-8-1992	—	—	—	—	—	Pending
19.	The Participation of Workers in Management Bill, 1992 by Shri Vishwanath Pratap Singh.	7-8-1992	—	—	0—11 mts. taken on intro- duction of Bills at Sl. Nos. 1—19.	—	—	Pending

20.	The Constitution (Amendment) Bill, 1992 (Amendment of Eighth Schedule) by Shrimati Dil Kumari Bhandari	28-2-1992 (Earlier session)	10-4-92 24-4-92 8-5-92 (Third session) 7-8-92 (further consideration)	0-30 (excluding 5 hours and 21 mts. taken during Third session)	NIL	NIL	Bill withdrawn by leave of the House.
21.	The Constitution (Scheduled Tribes) (Uttar Pradesh) Order (Amendment) Bill, 1992 (Amendment of the Schedule) by Shri Bhagwan Shankar Rawat.	28-2-1992 (Earlier session)	7-8-92 (consideration)	1-44	NIL	NIL	Discussion on the motion for consideration not concluded. Pending

SUMMARY

1.	Bills pending at the end of the last session	173
2	Bills introduced	19
3	Bills withdrawn	1
4	Bills negatived	NIL
5	Bills removed from the Register of Pending Bills	3
6	Bills part-discussed	1
7	Bills pending at the end of the session <i>vide</i> para No 1322 of Bulletin-Part II, dated 27.8.92	188

3. CALLING ATTENTION

Subject	Name of member who called attention	Name of Minister	Date when taken up	Time taken
<p>Situation arising out of the nationwide transport strike resulting in shortage and shooting prices of essential commodities and the steps taken by Government in the matter.</p>	<p>Smt. Geeta Mukherjee</p>	<p>Shri Jagdish Tytler</p>	<p><u>8.7.1992</u></p>	<p>H. M. 1 09</p>

4. DIVISIONS

No. of Divisions held 5

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken
1	2	3	4
			H M
	(i) <i>Railway Budget</i>		
* Supplementary Demands for Grants in respect of Budget (Railways) for 1992-93	21.7.92	5.8.92	7 12
* Demands for Excess Grants (Railways) for 1988-89	21.7.92	6.8.92 10.8.92	
	(ii) <i>General Budget</i>		
@ Statement of Supplementary Expenditure (General) for 1992-93	4.8.92		1 31
@ Demands for Excess Grants (General) for 1988-89	31.7.92	12.8.92	£ Discussion and voting on Excess Demands for Grants

* Discussed together.

@ Discussed together.

£ Not voted as the statement contained only the charged expenditure.

1	2	3	4	M
£ Demands for Grants (Jammu and Kashmir) for 1992-93	9.3.92 (Third Session)	11.8.92	3	11

(iii) *Jammu and Kashmir Budget*

£ Discussed together with the Statutory Resolution regarding extension of President's rule in Jammu and Kashmir.

6. LEAVE ON ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Nani Bhattacharya	8.7.92 to 20.8.92	
2.	Shri R.S. Mane	28.7.92 to 20.8.92	12.8.1992

7. MOTIONS
(I) Motion of No-Confidence in the Council of Minister

Brief subject	Under Rule	Name of Member who moved the motion	Date on which leave of House asked for	Whether leave was granted by the House	Date of Discussion	Time taken	Decision of the House
Want of Confidence in the Council of Ministers	198	Shri Jaswant Singh	8.7.1992	Yes	15.7.1992 16.7.1992 17.7.1992	H. M. 14 00	Negatived after division

(ii) Motions under Rules 191 and 342

SUMMARY

1. No. of notices received	424
2. No. of motions admitted	132
3. No. of motions discussed	Nil
4. No. of motions remained Part-discussed	Nil
5. Total time taken	Nil

8. Oath or Affirmation

Sl. No.	Name of Member	Constituency and State	Oath or Affirmation	Language in which Oath or Affirmation made	Date of taking Oath/ Affirmation
1.	Shri Rajkishore Mahto	Giridih (Bihar)	Oath	English	8.7.1992
2.	Shri Rajesh Khanna	New Delhi, The National Capital Territory of Delhi.	-do-	-do-	-do-

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of Death	Date on which reference made	Time H.	Taken M.
1.	Shri Yash (Member, Tenth Lok Sabha)	2.6.1992	8.7.1992		
2.	Shri C.M. Kedaria (Member, Second, Third and Fourth Lok Sabha)	7.5.1992	8.7.1992	0	04
3.	Shri Hakkam Singh (Member, Seventh Lok Sabha)	29.5.1992	8.7.1992		
4.	Shri Sachindra Chaudhri (Member, Third Lok Sabha)	12.6.1992	8.7.1992		
5.	Shri D. Pattuswamy (Member, Seventh Lok Sabha)	27.6.1992	10.7.1992	0	01
6.	Shri Kalyan Singh Kalvi (Member, Ninth Lok Sabha)	27.7.1992	29.7.1992	0	01
7.	Shri Achyut Patwardhan (An eminent freedom fighter)	5.8.1992	6.8.1992	0	01
8.	Shri M. Gulam Mohideen (Member, Second Lok Sabha)	29.7.1992	7.8.1992	0	01

10. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
I.	1. *Shri Peter G. Marbaniang	14.7.1992
II**	1. Shri Sharad Dighe	31.7.1992
	2. Prof. (Smt.) Malini Bhattacharya	
	3. Shri Tara Singh	
	4. Shri P.M. Sayeed	
	5. Shri Ram Naik	
	6. Shri Peter G. Marbaniang	

* Nominated Vice Col. Rao Ram Singh appointed as Minister

** Announcement made on 31.7.1992 re. nomination of Panel of Chairmen.

11. PAPERS LAID ON THE TABLE

(a)	By Government	1013
(b)	By Private Members	NIL

12. PERSONAL EXPLANATION UNDER RULE—357

Name of the Member who made the Personal Explanation	Brief Subject	Date	Time taken H. M.
Shri Sharad Pawar	In response to matter raised by Shri Ram Kapse, M.P. in the House on 31 July, 1992 regarding judgement of the Bombay High Court dated the 9th July, 1992 on irregularities in allotment of land to the Government Employees Co-operative Housing Societies in Maharashtra during the Chief Ministership of Shri Sharad Pawar	31.7.1992	0. 08

13. PETITIONS

Presented by MembersThree

14. QUESTIONS

(i) Starred Questions

- | | |
|--|------|
| (a) Number of Questions put down in Question Lists for oral answers. | *532 |
| (b) Number of Questions orally answered. | 78 |

(ii) Short Notice Questions

- | | |
|---|-----|
| (a) Number of Questions put down in Short Notice Question List. | Nil |
| (b) Number of Short Notice Questions orally answered. | Nil |

(iii) Unstarred Questions

- | | |
|--|--------|
| (a) Number of Questions put down in Question Lists for written answers. | **5585 |
| (b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers. | 6039 |

* Includes 12 Starred Questions deleted/transferred from one Ministry to another.

** Includes 86 Unstarred Questions deleted/transferred from one Ministry to another.

**(iv) Half-an-hour discussion arising out of Answers to Questions during The Fourth Session
of Tenth Lok Sabha**

Sl. No.	Brief Subject	Name of Members who Participated in the discussion	Date	Ministry/ Department	Time Taken Hrs. Mts.
1.	Smuggling of Children to Arab Countries	Shri Rabi Ray	7.8.1992	Labour	00 56
2.	Prices and availability of Essential Commodities	Prof. K.V. Thomas	12.8.1992	Civil Supplies & Public Distribution	01 09
3.	Fire in Coal fields	Dr. Laxminarain Pandey	19.8.1992	Coal	00 55

15. RESOLUTIONS
(i) Resolution placed before the House by the Speaker

Sl. No.	Subject	Date of placing before the House	Time taken	Ministry/ Deptt. Concerned	Remarks
	<p>Recalling the great sacrifices made by Freedom Fighters to achieve freedom from Foreign rule, resolving to preserve the integrity of the country and rededicating itself to the service of People to build a prosperous India on the occasion of the 50th Anniversary of the "Quit India Movement".</p>	8.8.1992	H 0 M 04	Home Affairs/ Human Resource Development/ Prime-Minister's Office	Adopted unanimously

(II) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
*1.	Disapproval of the Foreign Trade (Development and Regulation) Ordinance, 1992 (Ordinance No. 11 of 1992)	Article 123	Dr. Laxmina-rain Pandey	8.7.92 20.7.92	2 30	Commerce	Withdrawn by leave of the House.
@2.	Disapproval of the Capital Issues (Control) Repeal Ordinance, 1992 (Ordinance No. 9 of 1992)	Article 123	Shri Nitish Kumar	5.8.92	2 45	Finance	Negated.
£3.	Disapproval of the Foreign Exchange Conservation (Travel) Tax Abolition Ordinance, 1992 (Ordinance No. 8 of 1992)	Article 123	Shri Sobhan-Rao Vadde	11.8.92	1 38	Finance	Negated.
©4.	Approval of the continuance in force of the Proclamation issued by the President on 18.7.90 under article 356 of the Constitution in relation to the State of Jammu and Kashmir for a further period of six months with effect from 3.9.92.	Article 356	Shri S.B. Chavan	11.8.92	3 11	Home Affairs	Adopted.
5.	Approval of the continuance in force of the Proclamation issued by the President on 2.4.92 under article 356 of the Constitution in relation to the State of Nagaland for a further period of six months with effect from 2.10.92.	Article 356	Shri Gulam Nabi Azad	12.8.92	0 46	Home Affairs	Adopted.

- * Discussed together with the motion for consideration of the foreign Trade (Development and Regulation) Bill, 1992.
- @ Discussed together with the motion for consideration of the Capital Issues (Control) Repeal Bill, 1992.
- £ Discussed together with the motion for consideration of the Foreign Exchange Conservation (Travel) Tax Abolition Bill, 1992.
- © Discussed together with the Jammu and Kashmir Budget for 1992-93.

(III) Private Members' Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
				H M		
1.	Compensation to victims of Bhopal gas disaster.	Shri Satyogopal Misra	30-4-1992 (Third Session) 17-7-1992	1 39 (excluding 2 hours and 20 minutes taken during Third Session)	Chemicals and Fertilizers	Withdrawn by leave of the House.
2.	Review of disinvestment policy.	Shri Rupchand Pal	17-7-1992 31-7-1992	3 19	Industry	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under Rule	Name of the Member who raised the discussion	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	Scam involving operations in Government Securities running into thousands of crores of rupees.	193	Shri Jaswant Singh	9.7.92 31.7.92 3.8.92 4.8.92	12	24	Finance	
2.	Statement made by the Minister of Home Affairs in the House on the 13th July, 1992 regarding developments at Ayodhya.	193	Shri P. C. Thomas	14.7.92	00	13	Home Affairs	Part-discussed
3.	Drought situation in various parts of the Country.	193	Dr. Laxminarain Pandey	27.7.92 28.7.92 30.7.92	06	58	Agriculture	
4.	Statement made by the Prime Minister in the House on the 27th July, 1992 regarding Ram Janam Bhoomi-Babri Masjid dispute.	193	Shri Saifuddin Choudhury	28.7.92 29.7.92	08	30	Home Affairs	

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC
IMPORTANCE FOR SHORT DURATION UNDER RULE 193**

SUMMARY

1.	No of notices received	247
2.	No. of discussions admitted	11
3.	No. of discussions held	4
4.	No. of discussions remained	1

Part-discussed

5.	Total Time taken	28 hours and 05 minutes
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17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements/Observations/References

Sl. No.	Subject	By whom	Date
1.	Announcement in respect of Constitution of the Committee on Fertilizer Pricing.	Speaker	8.7.1992
2.	Reference to the successful launching of INSAT-2A.	Speaker	10.7.1992
3.	Announcement regarding meeting of members of both the Houses of Parliament on Saturday, the 8th August, 1992 at 10.45 hours, in the Central Hall to celebrate the 50th Anniversary of 'Quit India Movement' and to pay homage to the martyrs of Freedom Movement.	Chairman	5.8.1992
4.	Reference to the 47th Anniversary of the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki and homage to victims of the atomic holocaust.	Speaker	6.8.1992
5.	Observation regarding interim order of the Speaker allocating separate seats to 20 Members in the House.	Speaker	18.8.1992

Sl. No.	Subject	By whom	Date
6.	Valedictory references on the conclusion of the 4th session of Tenth Lok Sabha	Prime Minister, Leader of Opposition, Sarvashri Nitish Kumar, Saifuddin Choudhury, Bhogendra Jha, Sobhanadreeswara Rao Vadde and the Speaker.	20.8.1992

18. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Fixation of special sitting on Saturday, August 8, 1992.	5.8.1992	The Chair announced that Business Advisory Committee at its sitting held on August 5, 1992 recommended <i>inter-alia</i> fixation of special sitting on Saturday, August 8, 1992 to commemorate the 50th Anniversary of 'Quit India Movement' and to pay Homage to the Martyrs of the Freedom Movement. The House agreed.
2.	Fixation of sittings on Monday, August 17, Tuesday, August 18, Wednesday, August 19, and Thursday, August 20, 1992.	28.7.1992	On recommendation of Business Advisory Committee the House agreed to fix its sittings on Monday, August 17, Tuesday, August 18, Wednesday, August 19, and Thursday, August 20, 1992 for completion of urgent items of Government and other business.

19. STATEMENTS

(i) Statements made/Laid by Ministers under Rule 372

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H.M.
1.	Irregularities and fraudulent transactions in Banks and other Financial Institutions.	Dr. Manmohan Singh	8.7.1992	0.20
2.	Ram Janma Bhoomi-Babri Masjid issue.	Shri S.B. Chavan	8.7.1992	0.15
3.	Certain irregularities and transactions in Banks and other Financial Institutions.	Shri P.V. Narasimha Rao	9.7.1992	0.02
4.	Developments at Ayodhya.	Shri S.B. Chavan	13.7.1992	0.07
5.	Derailment of Ahmedabad-Howrah Express on 9 July, 1992 at Badnera-Wardha Section of Central Railway.	Shri Mallikarjun	14.7.1992	0.02
6.	United Nations Conference on Environment and Development.	Shri Kamal Nath	15.7.1992	0.09

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
7.	The incident of Police Firing in Bhilai on 1 July, 1992.	Shri M.M. Jacob	15.7.1992	H.M. 0.05
8.	Government Business for the week commencing 20 July, 1992.	Shri Ghulam Nabi Azad	17.7.1992	0.01
9.	Intrusion into Indian territory by Myanmar Army personnel on 16 June, 1992.	Shri M.M. Jacob	17.7.1992	0.03
10.	Ram-Janma Bhoomi-Babri Masjid dispute.	Shri P.V. Narasimha Rao	27.7.1992	0.06
11.	Minimum Support Price of jute for 1992-93 season.	Shri Bal Ram Jakhar	27.7.1992	0.01
12.	Communal incidents that took place in Kerala from 19 July, 1992.	Shri M.M. Jacob	28.7.1992	0.05
13.	Communal violence in Malegaon, district Nasik, Maharashtra, on 19 July, 1992.	Shri M.M. Jacob	28.7.1992	0.04

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H.M.
14.	An important concession under the Income-tax Act.	Shri Rameshwar Thakur	29.7.1992	0.02
15.	Attacks in Srinagar and situation in Doda town.	Shri M.M. Jacob	29.7.1992	0.05
16.	The location of the Indian Institute of Tourism and Travel Management at Gwalior.	Shri Madhavrao Scindia	30.7.1992	0.09
17.	Recovery of huge quantity of arms and ammunition at Ahmedabad (Gujarat).	Shri M.M. Jacob	31.7.1992	0.04
18.	Government business for the week commencing 3 August, 1992.	Shri Ghulam Nabi Azad	31.7.1992	0.01
19.	Coverage of the 25th Olympic Games at Barcelona, Spain by Doordarshan and All India Radio	Shri Ajit Kumar Panja	31.7.1992	0.02

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H.M.
20.	Notice of premature retirement given to Government by Shri K. Madhavan, Joint Director, Central Bureau of Investigation, investigating the Security Scam.	Shri P.V. Narasimha Rao	3.8.1992	0.04
21.	The incident of bomb explosion in a mosque in Rai Bareilly, Uttar Pradesh on 3 August, 1992.	Shri M.M. Jacob	5.8.1992	0.04
22.	The incident of killings by suspected militants in district Pilibhit, Uttar Pradesh.	Shri M.M. Jacob	5.8.1992	0.07
23.	Government business for the week commencing 10 August, 1992.	Shri P.R. Kumaramangalam	7.8.1992	0.01
24.	Status of implementation of Mandal Commission recommendations regarding reservations.	Shri Kesri Sitaram	10.8.1992	0.06

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H.M.
25.	Special facilities to freedom fighters in the matter of provision of telephone connections.	Shri Rajesh Pilot	10.8.1992	0.02
26.	Turn around strategy for the National Textile Corporation and the British India Corporation.	Shri Ashok Gehlot	11.8.1992	0.04
27.	Import and export of wheat.	@ Shri Kamal-uddin Ahmed	12.8.1992	0.05
28.	INSAT-2A.	Shri P.R. Kumaraman-galam	12.8.1992	0.05
29.	Government business for the remaining period of session.	Shri P.R. Kumaraman-galam	12.8.1992	0.01
30.	Encounter between the police and the terrorists on 11 August, 1992 in Paschim Vihar, New Delhi.	Shri M.M. Jacob	12.8.1992	0.05
31.	Enhancement in pension of freedom fighters.	Shri P.V. Narasimha Rao	12.8.1992	0.02

@ Made on behalf of Shri Tarun Gogoi.

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H.M.
32.	Incidents of killings of policemen's families in Punjab	Shri M.M. Jacob	18.8.1992	0.04
£33.	Foreign Secretary level talks between India and Pakistan.	Shri R.L. Bhatia	19.8.1992	0.08
34.	Correction to the reply given on 27 July, 1992 to Starred Question No. 270 by Sarvashri Ram kapse, and Balraj Passi regarding loss in Vayudoot and the reasons for delay in correcting the reply.	@@ Shri P.R. Kumaramangalam	20.8.1992	0.02
35.	Enhancement in pension of the freedom fighters in the Union Territories of Delhi and Pondicherry.	Shri S.B. Chavan	20.8.1992	0.04

£ Also laid on the Table a copy of Agreed Press Statement (Hindi and English versions) on the subject.

@@ Made on behalf of Shri M.O.H. Farooq.

(II) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Tenth Lok Sabha as on 25.9.1992

	Total Number of matters raised	No. of replies sent to mem- bers by Minis- ters and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to Members by the Ministers
First Session (9.7.91 to 18.9.91)	270	234	86.66
Second Session (20.11.91 to 20.12.91)	133	109	81.95
Third Session (24.2.92 to 12.5.92)	314	207	65.92
Fourth Session (8.7.92 to 20.8.92)	149	49	32.88

**(III) Statement Showing time spent on Disorderly Scenes/
Interruptions in the House during Fourth Session**

Date	Time spent	Remarks
10.7.1992	*5 hrs. 58 mts.	(Starred Questions could not be asked) Lok Sabha adjourned at:— (i) 11.14 A.M. and re-assembled at 11.45 A.M. (ii) 11.50 A.M. and re-assembled at 2 P.M. (iii) 2.03 P.M. and re-assembled at 3.30 P.M. House adjourned for the day at 3.31 P.M.
13.7.1992	5 hrs.	(Starred Questions could not be asked) Lok Sabha adjourned at:— (i) 11.02 A.M. and re-assembled at 4 P.M. (ii) 4.06 P.M. and re-assembled at 5 P.M. House adjourned for the day at 6.15 P.M.
17.7.1992	1 hr. 22 mts.	(Starred Questions could not be asked) Lok Sabha adjourned at:— (i) 11.54 A.M. and re-assembled at 12.22 P.M. (ii) 1.01 P.M. and re-assembled at 2 P.M. House adjourned for the day at 6.17 P.M.

* Time calculated on the basis of normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

Date	Time spent	Remarks
20.7.1992	2 hrs.	(Starred Questions could not be asked) Lok Sabha adjourned at 12.38 P.M. and re-assembled at 2.03 P.M. House adjourned for the day at 6.01 P.M.
22.7.1992	*6 hrs	(Starred Questions could not be asked) Lok Sabha adjourned at:— (i) 11.02 A.M. and re-assembled at 12.02 P.M. (ii) 12.04 P.M. and re-assembled at 2 P.M. House adjourned for the day at 2.03 P.M.
23.7.1992	*6 hrs.	(Starred Questions could not be asked) Lok Sabha adjourned at 11.04 A.M. and re-assembled at 2 P.M. House adjourned for the day at 2.01 P.M.
24.7.1992	*6 hrs.	(Starred Questions could not be asked) House adjourned for the day at 11.03 A.M.
31.7.1992	1 hr. (From 11 A.M. to 12 noon)	(Starred Questions could not be asked) House adjourned for the day at 5.59 P.M.

* Time calculated on the basis of normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

Date	Time spent	Remarks
17.8.1992	**6 hrs.	Lok Sabha adjourned at 11.05 A.M. and re-assembled at 12.05 P.M. House adjourned for the day at 12.08 P.M.

** There was no Question Hour.

(iv) Statement Indicating Matters Raised after Question Hour and Before the Taking up of the Listed Business and Time Taken Thereon.

Date	Number of matters raised	Number of members who spoke	Time taken	
			H.	M.
8.7.1992	2	10	1	55
9.7.1992	16	24	2	11
14.7.1992	6	11	0	28
15.7.1992	26	28	1	12
21.7.1992	14	14	1	00
27.7.1992	32	33	1	28
30.7.1992	20	23	1	17
31.7.1992	1	10	1	20
3.8.1992	11	11	0	26
4.8.1992	13	13	1	00
5.8.1992	35	35	1	30
6.8.1992	30	40	1	09
7.8.1992	25	30	1	46
10.8.1992	27	34	1	35
11.8.1992	5	19	1	06
12.8.1992	29	34	1	21
19.8.1992	13	17	2	20
20.8.1992	46	56	2	16
	351	442	25	20

**(20) STATEMENT SHOWING TIME TAKEN ON VARIOUS
BUSINESS TRANSACTED DURING THE FOURTH SESSION
OF TENTH LOK SABHA**

Business	Time taken		Percentage to the total time taken
	H	M	
BILLS			
(a) Government Bills	*30	55	18.9
(b) Private Member's Bills	2	25	1.5
BUDGETS			
(a) Railway Budget	7	12	4.4
(b) General Budget	1	31	0.9
(c) State Budget		((
CALLING ATTENTION (Rule 197)	1	09	0.7
DISCUSSIONS			
(a) Half-an-Hour Discussions (Rule 55)	3	00	1.8
(b) Short Duration Discussions (Rule 193)	28	05	17.1
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER QUESTION HOUR	25	20	15.5
MATTERS UNDER RULE 377	3	23	2.1
MOTION OF NO-CONFIDENCE (RULE 198)	14	00	8.5
QUESTIONS	17	12	10.5
RESOLUTIONS			
(a) Resolution placed before the House by the Speaker	0	04	0.1
(b) Statutory Resolutions	*((3	57	2.4
(c) Private Member's Resolutions	4	58	3.0

CORRIGENDA

RESUME OF WORK DONE BY LOK SABHA (TENTH LOK SABHA – FOURTH SESSION)

<i>Page No.</i>	<i>Sl. No.</i>	<i>Column</i>	<i>Line</i>	
32	1	6	2	<u>for</u> unanimu <u>read</u> unanimously
33	5	4	1-2	<u>for</u> Gulam Nabi Azad <u>read</u> Ghulam Nabi Azad